

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1522
TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)**

ASSISTANCE FOR KOLLAM DISASTER

1522. SHRI N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received representation from Kerala requesting assistance for disaster management on the pyrotechnic tragedy at Paravoor Puttingal Temple, Kollam, Kerala;

(b) if so, the details thereof and the action taken thereon;

(c) whether the Government proposes to declare this tragedy as a national disaster and if so, the details thereof; and

(d) the financial assistance extended to the State Government of Kerala for disaster management so far?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): Yes Madam. This Ministry has received a memorandum in the matter from the Government of Kerala.

With regard to declaring a disaster including ‘fireworks mishap at Puttingal Devi Temple, Paravur, Kollam district as a ‘National Calamity, it is mentioned that the existing guidelines of SDRF/NDRF, do not contemplate declaring of a disaster/tragedy as a ‘National

Calamity/Disaster'. However, in the event of disaster of a 'severe nature', financial assistance towards the notified natural disasters is met from the SDRF which is further supplemented from National Disaster Response Fund (NDRF) in accordance with the established procedure, which includes and assessment based on the visit of an Inter- Ministerial Central Team.

Both the instalments of the Central share of SDRF amounting to Rs. 69.375 crore each have been released to the State on 27th May, 2015 and on 30th March, 2016 respectively. As such, GOI has released Rs. 138.75 crore from SDRF to Kerala for management of relief necessitated by notified natural disasters in the State.
